

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 103
(IB)-197(PB)/2019

IN THE MATTER OF:

Mr. Arunachalam Karthikeyan & anr.

.... Applicant/petitioner

v.

Today Homes Noida Pvt. Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 10.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Arunachalam K., Ms. Jyoti K., petitioners in person

For the respondent Mr. Sumesh Dhawan, Ms. Vatsala Kak,
Mr. Apporva Chowdhayr, Advs.
Mr. Rajat Malhotra, Mr. Akshay R., Advs.

ORDER

For order see, CP No. (IB)-1596(PB)/2018.

10.04.2019.
Aarti Makker